

(vi) Most of the 30,000 oversee challans per year had indicated under-invoicing.

There were a total number of 61,550 challans during the period June 1975 to June 1976, out of which 15,631 were oversee challans.

The number of challans having quantity variance in excess of 5% totalled 1,630 including 668 cases of oversee challans. The total amount of under-Charge recovered apart from the penalty, amounted to Rs. 65,072 in all the challans.

**ENHANCING OF SECURITY DEPOSITS FOR ELECTRICITY CONNECTIONS IN DELHI AND NORTH INDIAN STATES**

•111. SHRIMATI MAIMOONA SULTAN :

SHRIMATI RATHNABAI SREENIVASA RAO :

SHRIMATI PRATIBHA SINGH :

SHRIMATI SUSHILA SHANKAR ADIVAREKAR :

Will to Minister of ENERGY be pleased to state :

(a) whether it is a fact that security deposits for electricity connections for domestic, commercial and agricultural use have been substantially raised recently in Delhi and other North Indian States; and

(b) if so, what are the reasons therefor ?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN) : (a) In 1976 the security deposit rates for electric connections for domestic, commercial and agricultural purposes were revised by Delhi Electric Supply Undertaking, New Delhi Municipal Committee, Rajasthan State Electricity Board, Uttar Pradesh State Electricity Board and the Union Territory of Chandigarh. In respect of the other undertakings in the northern region, there was no change recently.

(b) The increase in security deposit was necessitated due to the increase in electricity tariff rates by these undertakings.

**LAW AND ORDER SITUATION IN THE COUNTRY**

" 112. SHRIMATI RATHNABAI SREENIVASA RAO :

SHRI HARISH DEO MALAVIYA :

SHRI VITHAL GADGIL :

SHRI M. KADERSHAH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the law and order situation in the country has considerably deteriorated particularly in the States under President's rule after the lifting of emergency;

(b) whether Government have ascertained the causes thereof; if so, with what results ?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH) : (a) No Sir.

(b) Does not arise.

**AFFAIRS OF THE CALCUTTA PORT TRUST**

\*113. DR. RAJAT KUMAR CHAKRABARTI :

SHRI NABIN CHANDRA BURAGOHAIN :

SHRI NRIPATI RANJAN CHOUDHURY :

Will the PRIME MINISTER be pleased to refer to the answer to Starred Question 391 given in the Rajya Sabha on the 26th March, 1976 and state :

(a) whether any enquiry into the affairs of the Calcutta Port Trust has since been made; and